

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1308-1310/2015

PREMA KUMARI

Appellant(s)

VERSUS

M/S S.N. STEEL AND TRADERS & ANR.

Respondent(s)

Date : 05-06-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA  
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) Mr. Sunil Kumar Singh, Adv.  
Ms. Mukti Singh, AOR

For Respondent(s) Mr. T. N. Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

At the joint request made by learned counsel for the  
parties, post this matter after four weeks.

(NEETA SAPRA)  
COURT MASTER (SH)

(POONAM VAID)  
COURT MASTER (NSH)